

O. A. No. 1245/88

A/6

8/8/94 Hon. Mr. Maharaaj Din, J.M.
Hon. Mr. K. Muthukumar, A.M.

None for the applicant.
Learned Counsel for
the respondents seeks
adjournment. List
for hearing on 27-9-94.

(AM)

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A-M.

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J.M.

~~27~~ 29.9.94

Hon. Mr. T. L. Verma, J.M.
Hon. Mr. K. Muthukumar, AM

None for the applicant.
Shri N. B. Singh for the respondents.
From the perusal of the -D.V.,
it appears that none has
appeared for the applicant on
most of the dates fixed
for hearing. It seems that
the applicant has lost interest
in the case. Hence, his
application is dismissed in
default.

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AM

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J.M.